

NARMADA VALLEY PROJECT

*824. SHRI SRADHAKAR SUPA-KAR :

SHRI GEORGE FERNANDES:
SHRI Y. S. KUSHWAH :

Will the Minister of IRRIGATION AND POWER be pleased to state :

(a) whether the Chief Ministers of Maharashtra, Gujarat and Madhya Pradesh met in the last week of November, 1967 to discuss the disputes about the Narmada Valley Project; and

(b) if so, the result of their discussions?

THE MINISTER OF IRRIGATION AND POWER (DR. K. L. RAO) : (a) and (b). The Union Minister for Irrigation and Power convened a meeting on the 18th December, 1967, to discuss the development of the Narmada Water Resources. The Chief Ministers of Madhya Pradesh, Gujarat, Maharashtra and Irrigation Ministers of Rajasthan, Gujarat, Maharashtra, Madhya Pradesh and the Power Minister of Madhya Pradesh participated in the discussions.

Proposals put forward by the four States concerned, were discussed and there was a consensus that before any final decision was taken, some more data concerning water requirements for irrigation of the participating States should be collected. It was decided that technical experts of irrigation, power and agricultural departments of the States should finalise these details in consultation with the technical experts of the Ministry of Irrigation and Power and Ministry of Food & Agriculture of Centre within a month. This additional information finalized by the experts would be discussed by the Chief Ministers of the four States and the Union Minister for Irrigation and Power in New Delhi by the end of January, 1968, for a settlement of the issue.

FERTILIZER PRODUCTION TARGETS

*825. DR. RANEN SEN : Will the Minister of PETROLEUM AND CHEMICALS be pleased to state :

(a) whether it is a fact that some fertilizer units in the private sector have decided to cut down their production targets;

(b) if so the names of the units which have decided to cut down their production targets and the extent of cut proposed by each unit;

(c) the reasons for reducing the targets; and

(d) the extent to which this cut in production targets will affect the Fourth Plan programme for fertilizer production?

THE MINISTER OF PETROLEUM AND CHEMICALS AND SOCIAL WELFARE (SHRI ASOKA MEHTA) : (a) Government have no such information.

(b) to (d). Do not arise.

FERTILIZER FACTORY IN CEYLON

826. SHRI R. R. SINGH DEO :
SHRI Y. A. PRASAD :

Will the Minister of PETROLEUM AND CHEMICALS be pleased to state :

(a) whether it is a fact that Government have agreed to assist the Government of Ceylon in setting up a fertilizer factory in Ceylon;

(b) if so the nature of assistance sought by the Government of Ceylon; and

(c) the reaction of Government thereto?

THE MINISTER OF PETROLEUM AND CHEMICALS AND SOCIAL WELFARE (SHRI ASOKA MEHTA) : (a) No, Sir.

(b) and (c). Do not arise.

P.L. 480 GRANTS

*827. SHRI LOBO PRABHU : Will the Minister of FINANCE be pleased to state :

(a) whether the prices of P.L. 480 foodgrains are entered in the State Trade of the Food Department in the Revenue Budget and fully accounted for by the corresponding expenditure;

(b) if so, the reasons for taking credit in the Capital Budget for P.L. 480 loans and deposits, merely on the face value of special securities issued to cover the cost of the P.L. 480 supplies; and

(c) how the prices are paid by those who consume U.S.A. food, regarded as a repayable U.S.A. loan and unrepayable grant creating specified projects even if the credit has not been taken in the Revenue Budget?

THE DEPUTY PRIME MINISTER AND MINISTER OF FINANCE (SHRI MORARJI DESAI) : (a) the payments for P.L. 480 foodgrains are debited to the State Trading head in the Capital Budget.

(b) The amounts in (a) above are paid into the U.S. account with the Reserve Bank of India, who, simultaneously invest them in the Government of India Special securities and accordingly, credit therefor is taken in the Capital Budget. The Special Securities are, in due course, converted into loans or grants or utilised by the U.S. authorities and these transactions are also appropriately accounted for in the Budget.

(c) The sale proceeds of foodgrains are credited to the State Trading head in the Capital Budget. The repayments of P.L. 480 loans as and when due, are also appropriately accounted for in the Capital Budget.

SMUGGLING OF SILVER

***828. SHRI HARDAYAL DEVGUN : SHRI N. K. SOMANI :**

Will the Minister of FINANCE be pleased to state the steps being taken or proposed to be taken to check the large-scale smuggling of silver out of India?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI K. C. PANT) : Among the important steps taken by Government to check smuggling including the smuggling of silver out of the country are: systematic collection and follow-up of information, setting up of reliable informers and keeping a watchful eye

on the various gangs of smugglers, rummaging of suspected vessels and aircraft, patrolling of vulnerable sections of the coastal waters, and the coastline and land frontiers, launching of prosecution in suitable cases in addition to departmental adjudication.

PROFIT MADE BY D.D.A.

***830. SHRI M. L. SONDHI :** Will the Minister of WORKS, HOUSING AND SUPPLY be pleased to state :

(a) whether the allegation by a section of public that the Delhi Development Authority made more profits than the earlier colonisers is true;

(b) whether the rise in the price of land in Delhi was largely due to Government's policy of acquisition, development and disposal; and

(c) whether there was considerable time lag between acquisition and development, between development and disposal and not in *pari passu* with the growing demand of population?

THE MINISTER OF WORKS, HOUSING AND SUPPLY (SHRI JAGANATH RAO) : (a) No, Sir.

(b) No, Sir. There has been recently a downward trend in the prices of land as a result of Government policy.

(c) Full development of land generally takes about 3 years. It is also dependent upon the trunk services to be provided by the Delhi Municipal Corporation. Every effort is being made to further expedite the development and disposal of land.

केन्द्रीय सरकार के कर्मचारियों के दैनिक भत्ते को दरों में वृद्धि

***831. श्री जॉन्गर लाल बेडा : श्री जेगलरामा नाथू :**

क्या वित्त मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि केन्द्रीय सरकार के कर्मचारियों के दैनिक भत्ते में लगभग २५ प्रतिशत वृद्धि करने का सरकार का विचार है ;